

GOVERNMENT OF INDIA  
MINISTRY OF TEXTILES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1597**  
ANSWERED ON- 10/12/2021

**TRADITIONAL TEXTILES OF INDIA**

1597. MS. SAROJ PANDEY:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has formulated any special action plan to increase the production of traditional textiles of India such as Banarasi and clothes made of Kosa in the country and to get them recognition globally and also to promote export of the said textiles so that the economic condition of the weavers who are engaged in the production of said textiles may be improved;
- (b) if so, the nature of the said scheme; and
- (c) the number of weavers who got benefitted with the implementation of this scheme, directly or indirectly?

**ANSWER**

THE MINISTER OF STATE FOR TEXTILES  
(SMT. DARSHANA JARDOSH)

**(a) to (c):** Ministry of Textiles, Office of the Development Commissioner for Handlooms is implementing following schemes for development of handlooms and welfare of handloom weavers across the country: -

1. National Handloom Development Programme (NHDP)
2. Raw Material Supply Scheme (RMSS)

Under the above schemes, financial assistance is provided to the eligible handloom agencies/weavers for raw materials, Common infrastructure development, marketing of handloom products in domestic/overseas markets, loans at concessional rates, etc.

The schemes aim at increasing productivity by providing improved looms & accessories to the handloom weavers at 90% subsidized rates, skill upgradation through training programmes, design innovation & product diversification by engaging designers, production of varieties of handloom products, including traditional & contemporary for domestic as well as overseas markets. This Ministry promotes export of handloom products through organisation/participation in international fairs/exhibitions, Buyer-Seller Meet, Reverse Buyer-Seller Meet etc.

Further, the 'India Handloom' Brand (IHB) was launched for branding and promotion of high quality, niche handloom products with zero defects and zero effect on environment. 1714 registrations have been issued as on 31.10.2021. In order to promote e-marketing of handloom products including IHB products, 23 e-commerce entities have been engaged.

Traditional handloom products are also promoted by registering the products under Geographical Indication (GI) Act, 1999. So far, 72 handloom products and 06 product logos are registered under GI Act. Banaras Brocade and Saree and Champa Silk Saree and fabrics (made of kosa) have been registered under the GI Act to protect them from imitation or their unauthorized use by others.

As per the 4th All India Handloom Census 2019-20, there are 35.22 lakh handloom workers across the country. The benefits of the above schemes are available for all the eligible handloom agencies/organisations/handloom workers etc. of the country.

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